

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LML Limited Date of Commencement of Liquidation: 09-04-2018; List of Stakeholders as on Date: 31-12-2020; Name of IP: Mr. Arun Gupta; Last 5 digitof registration number: 10095

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		67613765		67613765				NA
3	Secured financial creditors	9	5152400431	9	3714887488		1437512943		Annexure 3
4	Unsecured financial creditors	1	10254795	1	10254795				Annexure 4
5	Operational creditors (Workmen)	1489	2109704667	3582	652490484		1683050706		Annexure 5
6	Operational creditors (Employees)	603	1007067650	2755	431813553		732857491		Annexure 6
7	Operational creditors (Government Dues)	4	993722023	4	768314605		225407418	270920960	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	369	3031373940	369	1576428031		1455297808		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	9	808893800	9	808843800		50000		Annexure 9
Total		2484	13181031071	6729	8030646521	0	5534176366	270920960	